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IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CONT.CAS(C) 124/2013

N.K. TOMER Petitioner

Through: None.

versus

SUDESH TOMAR

..... Respondent

Through: Mr. Ritesh Agrawal, Advocate.
Mr. Dhruv Grover, Advocate.

CORAM:

HON'BLE MR. JUSTICE MANMOHAN

ORDER 05.05.2017

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Today, Mr. Ritesh Agrawal, Advocate, enters appearance on behalf of the respondent. He states that he would file his Vakalatnama within a period of one week.

On the oral prayer of Mr. Dhruv Grover, Advocate, he is discharged as the respondent's counsel.

To await the judgment in *Rajat Gupta Vs. Rupali Gupta in Cont.Cas(C) No.772/2013*, list the matter on 27th November 2017.

MANMOHAN, J

MAY 05, 2017

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